MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2020 HIGH COURT OF MEGHALAYA

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4	3(c)	3(b)	3(a)	High Court of Meghalaya		Name of the State/UT	
Have ar	Have ar	Number of Officers	Whether any Statew	914	CIVIL		
the progress	ny targets be			73	CRIMINAL	Opening Balance	
Have any targets been fixed and indicated to the participant Officers, if so, what are the targets? What is the progress made on those targets district-wise	Number of Officers who participated in the said conference	vide/Regional Conferen	987	CIVIL+ CRIMINAL	alance		
			52	CIVIL	Instit		
	to the partici	e said conference	Whether any Statewide/Regional Conference held during the month.	11	CRIMINAL	Institution during the month	
	oant Officers			63	CIVIL+ CRIMINAL		
			21	CIVIL	ALL SUPPLEMENT		
	at are the ta			=	CRIMINAL	Disposal Cases during the month	
	rgets?						
				945	CIVIL	Closi	
					73	CRIMINAL	ng balance at t the month
				1018	CIVIL+ CRIMINAL	Closing balance at the end of the month	
	I			3.39%	CIVIL		
				0.00%	CRIMINAL	% Increase or decrease in pendency vis a vis previous month	
				3.14%	CIVIL+ CRIMINAL	in pendency month	
				0	CIVIL		
			0	CRIMINAL	Disposal of cases which are more than five years old		
			0	CIVIL+ CRIMINAL	which are years old		
				66	CIVIL	Pendi more th	
				3	CRIMINAL	Pendency of cases which are more than five years old at the end of the month	
				69	CIVIL+ CRIMINAL	s which are ears old at month	